GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †4123

ANSWERED ON 18.07.2019

FINANCIAL ASSISTANCE FOR CLEANING OF PALAR RIVER

†4123. SHRI S. MUNISWAMY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has any plan to give financial assistance to clean Palar River and if so, the details thereof;
- (b) the criteria fixed for selecting such rivers and the details of the rivers identified for financial assistance; and
- (c) the funds allocated and utilized for this purpose, during the last there years and the current year?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (c) National River Conservation Directorate (NRCD) has been supplementing the efforts of the State Governments in abatement of pollution of identified polluted stretches of rivers under the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) on cost sharing basis between Central Government and respective State Governments. No proposal regarding Palar river pollution abatement project has been received under NRCP from Government of Karnataka. However, Central Pollution Control Board (CPCB) in collaboration with the Tamil Nadu State Pollution Control Board is regularly monitoring water quality of river Palar at one location under the National Water Quality Monitoring Programme (NWMP).

Project proposals are received from the State Governments from time to time for taking up pollution abatement works in towns along various rivers, and are considered for financial assistance under the NRCP subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of funds.
